

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 376 OF 2018 &
IAs NO. 1814 OF 2018, 1815 OF 2018**

Dated: 18th September, 2019

In the matter of:

Laxmi Organic Industries Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **17.10.2019.**

Court Master/PS

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